

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT-III

2. C.P.(IB)-3671(MB)/2019

CORAM :SHRI MOHAMMED AJMAL, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON **07.02.2020**

NAME OF THE PARTIES: Rajkamal Ram Mohan Maroo (HUF)

v/s.

Immense Packaging Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the both the sides are present. Mr. Amish Gandhi, Advocate filed vakalatnama and requested time for filing counter. List this matter on 04.03.2020 for filing counter to the Company Petition.

SD/-

SHYAM BABU GAUTAM
Member (Technical)

SD/-

MOHAMMED AJMAL
Member (Judicial)